

**OFFICE OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY**  
**(DLSA), GANJAM, AT BERHAMPUR**

**NOTIFICATION DATED, THE 20<sup>TH</sup> JULY, 2019**

It is hereby notified that consequent upon the result of the Walk-in-interview held on 20.07.2019 for the post of **Head Clerk & Stenographer** in the Office of the Chairman, District Legal Services Authority, Ganjam at Berhampur, on short-term contract basis pursuant to Short Advertisement No. 02 of 2019, the following candidates are selected for the post mentioned against their names for their engagement for a term of one year from the date of their joining in such post or till creation and filling up of the post by regular process, whichever is earlier.

S.L. No.	Name of the candidate selected for engagement	Name of the post
1	Shri Amiya Chandra Patnaik S/o- Late Hemo Chandra Patnaik At- Nilachal Nagar, 5 <sup>th</sup> Lane, Berhampur – 10 District: Ganjam, Pin- 760010	Head Clerk
2	Shri Nimalipuri Vykuntha Rao S/o- Late N. Satyanarayana At- Tulasi Vihar, Po- Rangipur, PS: Galanthra, Berhampur-3	Stenographer

Engagement letters are being separately issued to the selected candidates.

*sd/-*  
District Judge -cum- Chairman,  
District Legal Services Recruitment Committee,  
Ganjam, Berhampur

Memo No. \_\_\_\_\_ dtd. 20.07.2019

Copy to the Member Secretary, Odisha State Legal Services Authority, Cuttack for favour of kind information.

*sd/-*  
SECRETARY,  
DLSA, Ganjam, Berhampur

Memo No. 1461 dtd. 20.07.2019

Copy to the System Officer, District Court, Berhampur with a request to upload the notification in the District Court Website for general information.

*sd/-*  
SECRETARY,  
DLSA, Ganjam, Berhampur

Memo No. \_\_\_\_\_ dtd. 20.07.2019

Copy to the Notice Board of DLSA, Ganjam at Berhampur / Civil Court Berhampur for general information.

*sd/-*  
SECRETARY,  
DLSA, Ganjam, Berhampur